

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-23/2005/9834/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, the 9th November, 2022

Sub:- **Casual leave.**

Ref:- Your Letter No.DJT/11050/2022 dated 07.11.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 09.11.2022 with station leave permission from the evening of 07.11.2022 till the morning of 10.11.2022**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,


sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-23/2005/9835-9836/A, dated , 09-11-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE) Pds